

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-14/2021/ 200 /R.Cell

Dated, Guwahati the 9th June, 2021

The Gauhati High Court has been pleased to notify the schedule and syllabus of the **Limited Departmental Competitive Examination (LDCE)**, 2021 for promotion from Grade-II to Grade-I of Assam Judicial Service.

Date of Examination	Paper	Total Marks	Time and Duration	Syllabus
24-07-2021 (Saturday)	Paper-I	100	9:00 AM to 12:00 NOON (3 hours)	General knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.
	Paper-II	100	1:00 PM to 4:00 PM (3 hours)	Objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code and Limitation Act.
25-07-2021 (Sunday)	Paper-III	100	9:00 AM to 12:00 NOON (3 hours)	Judgment writing (Paper Book will be supplied), Legal theories on Jurisprudence, provision of Constitution of India.
	Paper-IV	50	1:00 PM to 3:00 PM (2 hours)	Official language(s) of the State of Assam (Assamese).

NOTE: The candidates are expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II and III.

General Instructions:

- a. All officers who obtain 60% or more marks, subject to securing at least 45% marks individually in Paper-I, II & III and minimum 35% marks in the official language paper shall be eligible for viva-voce.
- b. The marks secured in the language paper shall be qualifying in nature and shall not be counted in the aggregate marks secured by the candidates in the examinations for the purpose of final selection.

List of officers who have opted for LDCE, 2021 along with their allotted Roll Nos.:


Sl. Nos.	Roll Nos.	Name of the officers
1.	01	Shri Ranju Medhi, Counsellor, Family Court, Cachar, Silchar
2.	02	Smti Manju Bordoloi, Civil Judge & Asstt. Sessions Judge, Jorhat
3.	03	Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon
4.	04	Shri Mukul Chetia, Chief Judicial Magistrate, Barpeta
5.	05	Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri
6.	06	Smti. Tripti Ari, Deputy Secretary, Assam State Legal Services Authority
7.	07	Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar
8.	08	Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur
9.	09	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat
10.	10	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
11.	11	Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Karimganj
12.	12	Shri Narayan Kuri, Secretary, District Legal Services Authority, Golaghat
13.	13	Shri Nilkamal Das, Secretary, District Legal Services Authority, Goalpara
14.	14	Shri Nisanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
15.	15	Shri Abdul Kader, Secretary, District Legal Services Authority, Dima Hasao, Haflong
16.	16	Smti Ipsita Borthakur, Research Officer, Judicial Academy, Assam, Guwahati
17.	17	Smti Mamta Bhadani, Chief Judicial Magistrate,

		Darrang, Mangaldoi
18.	18	Shri Bankim Sarma, Secretary, District Legal Services Authority, Jorhat
19.	19	Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
20.	20	Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
21.	21	Md. Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu
22.	22	Smti Chitra Rani Saikia, Civil Judge & Asstt. Sessions Judge, Goalpara
23.	23	Dr. Partha Sarathi Bhattacharjee, Secretary, District Legal Services Authority, Cachar, Silchar
24.	24	Shri Nurjamal Haque, Chief Judicial Magistrate, Sonitpur, Tezpur
25.	25	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat
26.	26	Md. Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji
27.	27	Shri Imdad Ahmed, Chief Judicial Magistrate, Karimganj
28.	28	Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat

Venue of the examination will be mentioned in the Admit Cards. Admit Cards will be sent to the above mentioned officers at their respective e-mails through which they had sent their options for appearing the examination.

Admit Cards will be issued from 16-07-21.

By Order,


(G. Baruah)

**Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1**

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. District and Sessions Judge (Golaghat, Barpeta, Baksa, Goalpara, Cachar, Jorhat, Sonitpur, Dima Hasao, Kamrup (M), Karbi Anglong, Dhemaji, Karimganj, Morigaon, Udalguri & Darrang) they are request to bring the same to the notice of the concerned Officers.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 09-06-2021 regarding schedule, syllabus and list of candidates for the LDCE for promotion from Grade-II to Grade-I of Assam Judicial Service, 2021**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(G. Baruah)
Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1